

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 17th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018 & M.A. No. 1183/2018) (PH) WITH	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017) WITH	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

4.	Original Application No. 445/2018 (Earlier O.A.No.310/2018)	M/s. A. G. Stone Crashing Co. Ltd. Vs. U. P. Pollution Control Board & Anr.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Pradeep Misra & Mr.Daleep Dhyani, Advs.for UPPCB Mr. Ravindra Kumar, Adv. for NOIDA
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 361/2017	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. Gautam Singh, Adv. (AC) Ms. Sakshi Popli, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG Mr. Mukesh Verma, Adv. for R-6 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rahul Verma, AAG for State of Uttarakhand Mr. B. V. Niren, Adv. for MoWR Dr. Sandeep Singh, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB
6.	Original Application No. 506/2017	Vikrant Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary & Mr. Sanjay Kumar, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of U.P. Mr. Vishwajit Singh, Adv. for R-2 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB
7.	Original Application No. 516/2017	Sanjay Rao Bhagul & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 Mr. Himanshu Gupta, Adv. for R-6
8.	Original Application No. 759/2017	Tek Chand Arora Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Advs. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Anusha Nagarajan, DAG for R-2 & 3 Ms. Rachana Joshi Issa, Adv. for R-4 & 5 Mr. Narender Singh Yadav & Mr. Surinder Pal Singh Tinna, Advs. for R-7 & 9 Mr. Naginder Benipal, Adv. for PPCB
9.	Appeal No. 24/2018 (M.A. No. 274/2018) (Earlier Appeal (Diary) No. 582/2017 (SZ))	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant in M.A. Mr. Rahul Pratap, Adv. for MoEF Mr.Divyanshu Rai &Mr.Nikhil Nayyar, Advs. for TSPCB Mr. P. Venkat Reddy, Adv. Mr. Raj Panjwani, Sr. Adv. with Mr. Sayooj Mohandas. M, Adv. for R-7 Mr. Mukul Singh, Adv.
10.	Original Application No. 29/2018 WITH	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. R. K. Gupta, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamaljeet Singh, AAG for State of Punjab
11.	Execution Application No. 01/2018 IN O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Ravinder Kumar Gupta, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamaljeet Singh, AAG for State of Punjab

12.	Appeal No. 78/2018 (M.A. No. 816/2018 & M.A. No. 817/2018) WITH	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Atul Jha, Adv. for R-2 Mr. Varun Rajpal, Adv. for R-4 Ms. Yogmaya Agnihotri, Adv. for CECB
13.	Appeal No. 79/2018 (M.A. No. 821/2018 & M.A. No. 822/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF
14.	Original Application No. 111/2018	Kachchh Camel Breeders Association Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant Mr. Gigi C. George, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Sumit Goel, Adv. for Deendayan Port Trust Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. for R-8 & 9 Mr. Maulik Nanavati, Adv.
15.	Original Application No. 137/2018 (M.A. No. 620/2018) (Earlier O. A. No. 03/2018 (EZ))	Biswanath Mukherjee & Ors. Vs. The State of West Bengal & Ors.	Mr. Soumitra Sen, Sr. Adv. & Ms. Paushali Banerjee, Adv. for Applicant Mr. Raja Chatterjee, Adv. for State of WB Ms. Asha Nyan Basu, Adv. for WBPCB Mr. Saad Shervani, Adv. Mr. Abhishek Singh, Adv. for R-5 Mr. Ganesh Roy, Adv. for R-6 & 7 Mr. Debopriyo Pal, Adv.
16.	Original Application No. 181/2018	Jaya Prakash Dabral Vs. District Magistrate, Ghaziabad & Ors.	Mr. Jaya Prakash Dabral, Applicant in person Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. B. V. Niren, Adv. for CGSC Ms. Priyanka Swami, Adv. for R-4 Mr. R. M. Sinha, Adv. for R-8 Mr. Raman Yadav, Adv. Mr. Pradeep Mishra, Adv. for UPPCB
17.	Original Application No. 277/2018 (M.A. No. 704/2018)	Prem Singh Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Ankit Verma, Adv. for R-2 to 8 Mr. Mukesh Verma, Adv. for UPPCB Mr. Shlok Chandra, Adv. for MoEF Mr. Sharad Chouhan, Adv. for R-6 Mr. Mayank Pandey, Adv. for R-10 & 11 Mr. Amit Upadhyay, Adv. for R-12 Mr. Pradeep Misra, Adv. for
18.	Original Application No. 367/2018 (M.A. No. 843/2018 & M.A. No. 844/2018)	Parsuram Vs. State of Uttar Pradesh & Ors.	Ms. Anupam Kirti, Adv. for Applicant Mr. Ankit Verma, Adv. for State of UP Mr. Shlok Chandra, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv.
19.	Original Application No. 368/2018	Nilkanth Rajaram Raskar Vs. M/s Saswad Mali Sugar Factory Ltd.&Ors	Mr. Sangramsingh R. Bhonsle, Adv. for Applicant Mr. M. S. Kalra, Adv. for R-1 & 2 Mr. Mukesh Verma, Adv. for MPCB Mr. Raj Kumar, Adv. for CPCB

20.	Original Application No. 409/2018	Central Pollution Control Board Vs. Delhi Development Authority & Ors.	Ms. Alpana Poddar, Adv. for Applicant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. for PWD Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. for EDMC Mr. Vipul Ganda, Adv. for R-3 Mr. Anupam Verma, Adv. for R-6 to 10 Mr. Anchit Sharma & Ms. Satamita Ghosh, Adv. for R-11 Mr. Sanjeev Ralli, Adv. for Metro Rail
21.	Original Application No. 431/2018	Common Cause Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Rahul Verma, AAG for State of Uttarakhand Mr. B. V. Nren, Adv. for CGSC Mr. Balendu Shekhar, Adv. for MoEF
FOR HEARING			
22.	Original Application No. 107/2017	Sree Kottam Tulasi Reddy Memorial Educational Society Vs. M/s. S. N. S. Starch Limited & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for R-2 Mr. P. Venkat Reddy, Adv. for R-3
23.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Krishna Mohan K. Menan, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Manoranjan Sharma, Adv. for R-14 Mr. Vikas Negi, Adv. for R-20 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. B. V. Niren, Adv. for CGWB Mr. Dhruv Pal, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of MP
24.	Original Application No. 540/2017 (M.A. No. 1340/2017)	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Mr. S. P. Singh & Ms. Radhika Dwivedi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Verma, Adv. for State of UP Mr. Manoj Kumar, Adv. for R-5 to 7&9 to 12 Mr. V. K. Shukla, Adv. for R-8

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